NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/2016

NAME OF THE PETITIONER(S)

: T.P. Balamurugan

NAME OF THE RESPONDENT(S)

: M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION

: 397/398, 237, 235

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rajasekhar VK

2. G. Naresh kumod Rep R. Fark. Kathiresan

for ASHOR VISHanath

Counsel for the petitioner Raise
Counsel for R2

Counsel for R3 to R6 * Sp.

ORDER

Shri Rajasekhar V K, counsel for petitioner present. Shri G Naresh Kumar, representing counsel for R2, Shri Kumaresan, proxy counsel representing R3 to R6 are present. The matter is posted alongwith TCP/141/2016 for submitting final arguments. Put up on <u>05.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)